

**GOVERNMENT OF INDIA
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
LOK SABHA**

UNSTARRED QUESTION NO:2797
ANSWERED ON:14.03.2013
NEW NORMS FOR INDEPENDENT DIRECTORS OF CPSES
Krishnaswamy Shri M.

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether the Government has worked out new norms for independent directors of Central Public Sector Enterprises (CPSEs); and
- (b) if so, the details and objectives thereof?

Answer

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAFUL PATEL)

(a) and (b) : The Department of Public Enterprises has in December, 2012 prescribed Model Role & Responsibilities for non-official Directors on the Boards of Central Public Sector Enterprises (CPSEs). This Model Code has been prepared in consultative manner, with the assistance of the Institute of Chartered Accountants of India, with a view to help non-official Directors fulfill their assigned responsibilities in an effective and efficient manner contributing to improving overall Board effectiveness and thus facilitate protection and building of stakeholders` confidence.